

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

35(ND)15

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.08.2018**

**NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. M/s. Mehra Developers  
& Farms Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>For the Petitioner:</b>	Mr. Jeevesh Nagrath and Mr. Chitvan Singhal, Advocates		
	<b>For the Respondent:</b>	Mr. Manik Dogra, Advocate		

**ORDER**

No time left. Renotify this case on 27.08.2018.

—Sd—  
(Deepa Krishan)  
Member (T)

—Sd—  
(Ina Malhotra)  
Member (J)